

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-21/2008(Pt.)/1150 /A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench,
Yupia.

Dated Guwahati, ²¹ February, 2025.

Sub:- **Casual leave.**

Ref:- No. HC(IB)-VIG/01/2025/129-32 Dated the 18.02.2025.

Sir,

With reference to the above, I am directed to inform you that Shri Hirendra Kashyap, District & Sessions Judge, Papum Pare District, Yupia, Arunachal Pradesh has been granted **casual leave on 21.02.2025, with station leave permission from the evening of 19.02.2025 till 21.02.2025.** The next senior most Judicial Officer available at the station shall remain in-charge of your Court and Office in your absence.

Yours faithfully,

Sd/-


JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-21/2008(Pt.)/1151-1152 /A, dated , 21-02-25

Copy to:

1. Shri Hirendra Kashyap, District & Sessions Judge, Papum Pare District, Yupia, Arunachal Pradesh.

2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)